

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
STARRED QUESTION NO.*288
TO BE ANSWERED ON 23.03.2022**

MPLAD FUNDS

***288. SHRIMATI KAVITHA MALOTHU:
SHRI VENKATESH NETHA BORLAKUNTA:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) when was the annual limit of MPLAD funds last revised;**
- (b) whether the amount now being given under MPLADS to MPs is not sufficient to meet the demands of development works undertaken in the Constituency and there have been demands to increase the limit of annual fund given to MPs under the scheme;**
- (c) if so, whether any thought has been given for this in the recent past and if so, the outcome thereof;**
- (d) whether the Ministry is likely to consider allocating Rs.2 crores MPLAD fund annually to every Assembly segment so that allocated fund can be utilized only in that Assembly segment for balanced development of all Assembly segments; and**
- (e) if not, the reasons therefor?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

- (a) to (e) A statement is laid down on the table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO. *288 FOR ANSWER ON 23rd MARCH, 2022.**

(a) The annual limit of MPLADS funds was last revised w.e.f. the Financial Year 2011-12.

(b) & (c) Ministry has been receiving references/requests from stakeholders for enhancement of annual entitlement. At present, there is no proposal under consideration of the Government to increase the funds allocated per MP under the MPLAD Scheme.

(d) & (e) There is no such proposal under consideration of the Government, at present, as assembly segments are not uniform for each Parliamentary Constituency.
